

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UN-STARRED QUESTION NO. 981

ANSWERED ON MONDAY, JULY 26, 2021/ SRAVANA 4, 1943 (SAKA)

CORPORATE UNITS

QUESTION

981. SHRIMATI POONAM MAHAJAN:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the details of the number of corporate units currently running in profits and losses respectively;**
- (b) the efforts being made to strengthen corporate units more in this era of competition; and**
- (c) the efforts being made to convert the current loss-making units into the profit-making ones ?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): The Ministry of Corporate Affairs (MCA) administers the provisions of the Companies Act, 2013 (the Act), the Limited Liability Partnership Act, 2008 and the Insolvency and Bankruptcy Code, 2016.

The term “Corporate Unit” is not defined in the Companies Act. However, as per the records maintained in the MCA portal, number of companies which are running in profits during the financial year 2019-20 is 4,00,375 and number of companies which are running in losses during the financial year 2019-20 is 4,02,431.
